

Reserved

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH**

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**Contempt Petition No. 71 of 2008 in  
Original Application No. 1015 of 2006**

Wednesday day, this the 1st day of April, 2009

**Hon'ble Mr. Ashok S. Karamadi, Member (J)**  
**Hon'ble Mr. S.N. Shukla, Member (A)**

Mangat Ram Son of Sri Bhagwat Ram A/a 53 years R/o Village  
Ismilpur, Post Office-Dhanstri viz. Nazibabad, District Bijnor.

**Petitioner**

**By Advocate: Sri Avnish Tripathi**

**Vs.**

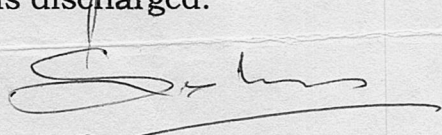
1. H.P. Singh, Senior Superintendent of Post Offices, Bareilly  
division, Bareilly.

**Opposite Party**

**By Advocate: Sri S.C. Mishra**

This Contempt Petition is filed against an interim order passed on 06.11.2006 in O.A. No. 1015 of 2006, by the said order the respondents were directed that "before disposal of this O.A. disciplinary case against the applicant need not be finalized". The main O.A. filed by the applicant in which the interim order was passed, was heard along with this Contempt Petition and the same is allowed.

2. In view of the above, the grievance of the applicant for taking action against the respondent for disobeying the interim order dated 06.11.2006 will not survive for consideration. Therefore, we do not find any justification in continuing with the contempt proceeding. Accordingly Contempt Petition is dismissed, notice issued to the respondent is discharged.

  
**Member (A)**

  
**Member (J)**

/M.M/